

(b) No.

(c) and (d). Do not arise.

Mobile Health Units

2730. SHRI JAGDISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have Mobile Health Units in the backward and hilly districts of various States;

(b) if so, whether some Mobile Health Units have been set up in Phulbani a backward and hilly district of Orissa; and

(c) what are the details of the locations of those Mobile Health Units functioning in Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) to (c). The Government of India do not have any scheme for the establishment of Mobile Health Units in the States. However, under the Reorientation of Medical Education Scheme, the Government of India have provided 3 specially designed and equipped mobile clinics to each medical college of modern medicine, free of cost, to improve the quality of health services in the areas covered by the Primary Health attached to each medical college, for the community orientation of medical students.

Primary Health Centres in Orissa

2731. SHRI JAGDISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some Primary Health Centres have been set up in Orissa under the N.R.E.P. Programme;

(b) if so, the number of Centres that have been set up in different districts of Orissa in the last two years;

(c) whether some more centres are proposed to be set up in 1982-83 in

different districts of Orissa under the above programme; and

(d) if so, the details about their location?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) to (d). Primary Health Centres are not set-up under the N.R.E.P. However, according to available information three Primary Health Centres were established in Orissa during the last two years under the Health Sector Minimum Needs Programme. The State Government proposes to establish three new Primary Health Centres during 1982-83. The location of these Centres shall be decided by the State Government.

Departmental Promotion Committee in Central Drug Organisation

2732. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply to Unstarred Question No. 1105 given in Rajya Sabha on the 21st July, 1982 and state:

(a) the composition of Departmental Promotion Committee whose recommendation in respect of one post of Deputy Drugs Controller is reported to be under consideration;

(b) the details of the recommended candidate;

(c) what are the reasons for referring the recommendation of the DPC to the Union Public Service Commission;

(d) the reasons for not making ad-hoc arrangements in case of the said posts when they are lying vacant for a long period;

(e) what are the reasons that UPSC have been requested to hold DPC meeting again when the action on the recommendations of UPSC made earlier has not been taken in the case